GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:1679 ANSWERED ON:07.03.2013 STATUS OF MINIRATNA CPSES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has issued any direction for re-examination of the status of Miniratna Central Public Sector Enterprises (CPSEs) under the administrative control of various Ministries/Departments;

(b) if so, the details and the reasons therefor;

(c) whether all the Ministries/Departments have furnished their reports in this regard;

(d) if so, the details thereof and the action so far taken thereon; and

(e) the details of the Ministries/Departments which have so far not submitted their reports?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) and (b): The Department of Public Enterprises has written to concerned 25 Ministries /Departments on 20th December, 2011 requesting them to, inter-alia, ensure that the Miniratna Central Public Sector Enterprises (CPSEs) under their respective administrative control continue to fulfill the laid down criteria for grant of Miniratna status on the basis of their performance during last three years. Since CPSEs fulfilling the laid down criteria are eligible to be considered for grant of Miniratna status, it has to be ensured that CPSEs once granted Miniratna status continue to fulfill the criteria laid down in this regard.

(c) to (e) : The reports have been received from 22 administrative Ministries/ Departments so far. The complete reports have not been received from three Ministries/ Departments, viz.

(i) Fertilizers,

(ii) Power, and

(iii) Higher Education.

These 3 Ministries/Departments have already been again reminded to furnish the report expeditiously.